

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.2807
TO BE ANSWERED ON 15TH DECEMBER, 2021

TIME LIMIT FOR RATION CARD

†2807. SHRI RAMESH CHANDER KAUSHIK

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the time limit fixed to issue ration cards to all the eligible persons of the country under 'One Nation, One Ration Card';
- (b) the State-wise details of the number of eligible ration card holders and the cards issued till date along with the number of beneficiaries to whom ration cards are yet to be issued; and
- (c) the State-wise details of the agencies issuing the said cards?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): Under One Nation One Ration Card (ONORC) plan, there is no requirement to issue new ration cards for the purpose of ration portability. Under this technology driven portability system, the NFSA beneficiaries can use their same/existing ration cards to access their quota of subsidised foodgrains from any Fair Price Shop (FPS) of choice in the country, with Aadhaar biometric authentication on an electronic Point of Sale (ePoS) device.

(b): The National Food Security Act, 2013 (NFSA) provides for a maximum coverage of 81.35 Crore beneficiaries in the country to receive monthly benefit of highly subsidised foodgrains through the Targeted Public Distribution System (TPDS). The Act also provides State/UT wise limit of beneficiary coverage. Further, TPDS under NFSA is operated in joint responsibilities of the Central and State/UT Governments, where inter-alia the operational responsibilities of identification of eligible beneficiaries/households within their jurisdiction, issuance of ration cards to them, etc. rests with the respective State/UT Governments. State/UT wise details of the ration cards under NFSA are at Annexure.

(c): It is the responsibility of all State/UT Governments through respective Food & Civil Supplies Departments, to issue ration cards under NFSA through local arrangements.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.2807 FOR ANSWER ON 15.12.2021 IN THE LOK SABHA.

State/UT wise number of ration cards issued by the State/UT Governments under National Food Security Act, 2013 (NFSA) as on 10.12.2021:

Sl.	States/UTs	Number of Ration Cards
1	Andaman and Nicobar Islands	16,767
2	Andhra Pradesh	89,18,633
3	Arunachal Pradesh	1,68,325
4	Assam	58,88,696
5	Bihar	1,79,82,711
6	Chandigarh	67,862
7	Chhattisgarh	51,16,587
8	Dadra & NH and Daman Diu	60,239
9	Delhi	17,78,740
10	Goa	1,43,169
11	Gujarat	72,55,767
12	Haryana	27,00,660
13	Himachal Pradesh	7,32,708
14	Jammu & Kashmir	16,34,463
15	Jharkhand	58,80,759
16	Karnataka	1,17,47,519
17	Kerala	39,42,019
18	Ladakh	28,715
19	Lakshadweep	5,180
20	Madhya Pradesh	1,14,55,485
21	Maharashtra	1,53,07,531
22	Manipur	5,75,132
23	Meghalaya	4,21,504
24	Mizoram	1,62,983
25	Nagaland	3,03,464
26	Odisha	92,69,321
27	Puducherry	1,76,088
28	Punjab	39,42,934
29	Rajasthan	1,06,36,572
30	Sikkim	93,581
31	Tamil Nadu	1,10,65,995
32	Telangana	53,58,509
33	Tripura	5,96,234
34	Uttarakhand	13,94,561
35	Uttar Pradesh	3,55,48,799
36	West Bengal	5,63,23,911
	Total	23,67,02,123
